

DEMAND No. 136—CAPITAL OUTLAY ON PORTS.

"That a sum not exceeding Rs. 26,71,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Ports'."

DEMAND No. 137—CAPITAL OUTLAY ON ROADS

"That a sum not exceeding Rs. 72,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Roads'."

DEMAND No. 138—OTHER CAPITAL OUTLAY OF THE MINISTRY OF TRANSPORT.

"That a sum not exceeding Rs. 18,96,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Transport'."

DEMAND No. 139—NEW DELHI CAPITAL OUTLAY

"That a sum not exceeding Rs. 21,56,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'New Delhi Capital Outlay'."

DEMAND No. 140—CAPITAL OUTLAY ON BUILDINGS

"That a sum not exceeding Rs. 77,15,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Buildings'."

DEMAND No. 141—OTHER CAPITAL OUTLAY OF THE MINISTRY OF WORKS, HOUSING AND SUPPLY.

"That a sum not exceeding Rs. 74,000 be granted to the President, on account, for or towards defraying the charges during the

year ending on the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Works, Housing and Supply'."

APPROPRIATION (VOTE ON ACCOUNT) BILL

The Minister of Finance (Shri C. D. Deshmukh): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54."

The motion was adopted.

Shri C. D. Deshmukh: I introduce * the Bill.

APPROPRIATION (VOTE ON ACCOUNT) BILL

The Minister of Finance (Shri C. D. Deshmukh): I beg to move **:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54, be taken into consideration."

Mr. Deputy-Speaker: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54, be taken into consideration."

The motion was adopted.

Clauses 1, 2, 3 and the Schedule the Title and the Enacting Formula were added to the Bill.

Shri C. D. Deshmukh: I beg to move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

*Introduced with the previous recommendation of the President.

**Moved with the previous recommendation of the President.